

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 30.04.2025

NOTICE

Please take notice that the following matters listed in the Court - II on 30.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023, 1299 of 2025	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Jash Shah-R7 to R9
	Part Heard	With		
2.	Comp. App. (AT) (Ins) No. 467 of 2020 Part Heard	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	Sandeep S Ladda-R5 Vajyant Paliwal-R3
3.	Comp. App. (AT) (Ins) No. 639 of 2020 Part Heard	With BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors	Dheeraj Nair	Kritika Nagpal-R1
		With		

	1	T		ebsite: <u>www.nclat.nic.in</u>
4.	Comp. App. (AT)	BPRL Ventures B.V. & Anr.	Dheeraj Nair	Moueshree Shukla-R3
	(Ins) No. 640 of	Vs.		Prafful Goyal-R8
	2020	Venugopal Dhoot & Ors.		j
	2020	venugopai bhoot & Ors.		
	Part Heard			
		With		
5.	Comp. App. (AT)	Venugopal Dhoot	Sandeep S Ladda	Surabhi Khattar
	(Ins) No. 1442 of	Vs.		
	2024 & I.A. No.	Vovl Ltd. & Ors.		
	5240, 5241, 5242	, , , , , <u>, , , , , , , , , , , , , , </u>		
	of 2024			
	Part Heard			
		With		
6.	Comp. App. (AT)	Venugopal Dhoot	Sandeep S Ladda	Surabhi Khattar
	(Ins) No. 1623 of	Vs.		
	2024 & I.A. No.	Pravin R. Navandar & Ors.		
	5930 of 2024			
	Part Heard			
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7.	Comp. App. (AT)	GH Energy Pvt. Ltd.	Devesh Tripathi	Anirudh Wadhwa
	No. 87 of 2024	Vs.		
		Flovel Hydro Technologies Pvt.		
		Ltd. & Anr.		
	Part Heard			
		With		
8.	Comp. App. (AT)	Mecamidi HPP India Pvt. Ltd.	Ankur Goel	Anirudh Wadhwa
	No. 89 of 2024 &	Vs.		
	I.A. No. 7565 of	Flovel Hydro Technologies Pvt.		
	2024	Ltd.		
	Part Heard			
		With		
9.	Comp. App. (AT)	Sanjeev Kapoor & Anr.	Ankur Goel	Anirudh Wadhwa
	No. 90 of 2024	Vs.		
	2.0.75 01 2021	Flovel Hydro Technologies Pvt.		
	Dout Hoons	Ltd.		
	Part Heard	Liu.		
		With		
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	T	T		Website: www.nclat.nic.in
10.	Comp. App. (AT) No. 91 of 2024	Sanjeev Kapoor & Anr. Vs. Flovel Hydro Technologies Pvt.	Ankur Goel	Anirudh Wadhwa
	Part Heard	Ltd.		
11.	Competition App. (AT) No. 13 of 2020 & I.A. No 1121 of 2021	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
	Part Heard			
10	G	With	MMCI	G B 151
12.	Competition App. (AT) No. 11 of 2020	Textile Consumers Foundation Vs. Competition Commission of India & Anr.	M M Sharma	Samar Bansal-R1 Nisha Kaur Uberoi-R2
	Part Heard			
		With		
13.	Competition App. (AT) No. 14 of 2021 Part Heard	Grasim Industries Ltd. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Shama Nargis Samar Bansal Manu Chaturvedi-R1 Gaurav Mitra Ishan Roy-R3
14.	Comp. App (AT) (Ins) No. 740 of 2023 & I.A. No. 2500 of 2023 &	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan & Anr.	Amish Tandon	Rohan Chawla-R1 Ishaan George
	3307, 8228 of 2024	With		
15.	Comp. App (AT) (Ins) No. 741 of 2023 & I.A. No. 2504 of 2023	IFCI Ltd. Vs. Raju Palanilkunnathil Kesavan	Rahul Kumar	Rohan Chawla-R1 Ishaan George

16.	Comp. App. (AT)	Axis Bank Ltd.	Nagarkatti Kartik Uday	Asav Rajan
	(Ins) No. 1164 of	Vs.		Arpan Behl
	2024	Naren Sheth & Anr.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar